## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO.1995 ANSWERED ON 10<sup>TH</sup> DECEMBER, 2015

#### COLLECTION OF TOLL TAX AT BARA

1995. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

### सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether toll is being charged at Bara toll plaza from the vehicles using elevated road between Etawah-Kanpur-Fathepur;
- (b) if so, the details thereof;
- (c) whether instances of toll being charged from the vehicles going into the Kanpur city without using elevated road has been reported; and
- (d) if so, the details and the reasons therefor along with the steps being taken to address this issue?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI PON. RADHAKRISHNAN)

- (a) & (b) Yes, Madam. Toll at Bara Toll Plaza is being collected as per Fee Notification No. S.O. 130(E) dated 11.01.2013.
- (c) & (d) Since the tolling stretch under Bara Toll Plaza includes elevated road in Kanpur city also, therefore, any vehicle crossing toll plaza has to pay toll as per the Fee Notification, irrespective of whether the elevated road is used by the vehicle. A provision for monthly pass for the persons who own a mechanical vehicle registered for non- commercial purposes and residing within a distance of 20 kilometers from the toll plaza has been made in the aforesaid Notification. There is also some concession in Toll Fee in the aforesaid Notification for commercial vehicles registered in the district where the toll plaza falls.

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